

Shri Tyagi: Will it then come as a Calling Attention Notice?

Mr. Speaker: No. He may participate in the discussion.

Shri Tyagi: It is not my intention to participate in the discussion.

Mr. Speaker: He may then ask another hon. Member to participate in the discussion.

Shri Tyagi: On a point of order, Sir. I would like to have your ruling is it out of order?

Mr. Speaker: I am not allowing it now. It is an academic issue. The hon. Member wanted to call the attention of the Minister to a particular matter. I cannot immediately allow it merely because he has given a Calling Attention Notice. It is not an Adjournment Motion. A Calling Attention Notice takes time to be considered. I shall take time to consider whether I should admit it or not. Tomorrow, I will consider this matter and shall call on him.

Shri Ram Krishan Gupta: (Mahendragarh): The time allotted to it may be increased. I mean the Punjab Suba issue.

12-19 hrs.

RE: MOTION FOR ADJOURNMENT

श्री प्रकाशचौर क्षात्री (गुडगाव) :
अध्यक्ष महोदय, मैंने एक काम को प्रस्ताव इस सम्बन्ध में दिया है कि स्वामी रामेश्वरानन्द जिस धर्म समाज मंदिर में धनदान कर रहे हैं आज में ठीक सात दिन पहले एक ऐसी घटना घटी कि वहां पर एक बम फेंका गया था और कल फिर इसी प्रकार की घटना घटी है जिस कमरे में स्वामी जी निवास करते हैं वहां पर बम फेंका गया और वह बम धर्म समाज मंदिर से टकरा कर टूट गया। पिछली बार गृह-कार्य मंत्री श्री बाजार ने कहा था कि हम ने वहां पर पुलिस

का प्रबन्ध बढ़ा दिया है तो भी कल इतनी भयंकर घटना घटी और पुलिस जो वहां पर खड़ी थी यद्यपि उसमें से एक पुलिस के आदमी को चोट भी लगी है तो भी पुलिस अकमण्य बनी हुई है ऐसी स्थिति में जब कि एक पवित्र कार्य वहां हो रहा है चल रहा है एक धर्म मंदिर के ऊपर एक पटवंत्र के रूप में आक्रमण किया जाय तो ऐसी स्थिति में गवर्नमेंट को इस स्थिति पर अग्रय्य विचार करना चाहिये।

Mr. Speaker: Shri Prakash Vir Shastri has tabled an Adjournment Motion regarding this subject. This is what he says:

"The situation arising out of a second bomb explosion in the Arya Samaj Mandir-Diwan Hall, Delhi, where Swami Rameshwaranandji is on fast for the maintenance of the unity of Punjab be discussed."

I find from the cutting from the newspaper that he has given to me that it was a cracker which was thrown in the Diwan Hall. Now, the hon. Member calls it a bomb. What is this?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The matter is already under investigation. About ten persons have been interrogated and the police are taking all proper steps in this respect.

Mr. Speaker: Very well; all proper steps will be taken to safeguard the life.

12-21 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IM-
PORTANCE

REPORTED DEATHS DUE TO HOUSE
COLLAPSE IN DELHI

Shrimati Masda Ahmed (Jorhat):
Under rule 197, I beg to call the